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CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH.

O.A. NO. 1119/89

New Delhi this the 5th day of December, 1994.

Shri N.V. Krishnan, Vice Chairman(A).

Smt. Lakshmi Swaminathan, Member(J).

M.V. Narwani,
S/o Late Shri V.K. Narwani,
R/o 708, Double Storey,
New Rajinder Nagar,
New Delhi-60. ...Petitioner.

By Advocate Shri V.S.R. Krishna.

Versus

1. Union of India through Secretary
Department of Economic Affairs,
Ministry of Finance, North Block,
New Delhi.
2. Secretary to Govt. of India,
Department of Personnel & Training,
North Block,
New Delhi.
3. Joint Secretary (ECB),
Department of Economic Affairs,
Ministry of Finance, North Block,
New Delhi-1.
4. Smt. Pushpam Joseph,
Economic Adviser, Office of
DC (SSI), Nirman Bhawan,
New Delhi.
5. Shri M.V. Pavate,
Retd. Jt. Adviser,
C/o Planning Commission,
New Delhi.
6. Shri Kamal Kishore,
Economic Planner,
TCPO, Ministry of Urban Dev.
I.P. Estate,
New Delhi.
7. Shri S.M. Meena,
Director,
Department of Civil Supplies,
Shastri Bhawan,
New Delhi-1.
8. Dr. N.J. Kurian,
Director,
Ministry of Rural Dev.,
New Delhi-1.

9. Dr. V.N. Misra,
Eco & Statistical Adviser,
Ministry of Agriculture,
Krishi Bhawan,
New Delhi.
10. Shri L.C. Mahajan,
RITES, Palika Bhawan,
R.K. Puram,
New Delhi-66.
11. Shri A.K. Sarkar,
Perspective Planning Division,
Planning Commission,
New Delhi.
12. Shri S.S. Rawat,
Addl. Eco. Adviser,
Dept of Eco. Affairs,
North Block,
New Delhi.
13. Shri Ramesh Chandra,
Deputy Adviser,
Planning Commission,
New Delhi.
14. Shri I.V. Ranga Rao,
Addl. Eco. & Statistical Adviser,
Directorate of Eco.
Ministry of Agriculture,
New Delhi.
15. Shri T.K. Das,
Consultant,
Planning Commission,
New Delhi.
16. Dr. K.M. Raipurea,
Adviser,
Planning Commission,
New Delhi.
17. Shri T.M. Jaitle,
Eco. Adviser,
Dept of Civil Supplies,
Govt. of India,
New Delhi.
18. Dr. M.L. Lakhera,
Dy Eco. Adviser,
Dept. of Industrial Development,
Udyog Bhawan,
New Delhi.
19. Shri H.D. Goyal, I.E.S.,
Planning Commission,
New Delhi.
20. Shri R.P. Sinha, IES,
Ministry of Agriculture,
New Delhi.

... Respondents.

By Advocate Shri M.K. Gupta.

ORDER

Shri N.V. Krishnan.

This O.A. was also heard along with O.A.
No.2012/88. It was agreed by the parties that this

O.A. will abide by the decision rendered in O.A. No. 2012/88 as the prayers made in both the O.As are identical. We have today passed an order dismissing O.A. No. 2012/88. Accordingly, this O.A. is also dismissed. A copy of our decision in O.A. No. 2012/88 should form part of this order.

Lakshmi Swaminathan

(Smt. Lakshmi Swaminathan)
Member (J)

N.V. Krishnan
5.12.88

(N.V. Krishnan)
Vice Chairman (A)

'SRD'